

grade aluminium to the open market by conductor manufacturers has come to the notice of Government. Allocation of EC grade aluminium is made by the Controller of Aluminium based on the guidelines issued by Government from time to time. Monitoring of utilisation of EC grade aluminium is done by the Directorate General of Technical Development (DGTD) in respect of large and medium scale units and by the Office of the Development Commissioner, Small Scale Industries (DC SSI) in respect of small scale units. Allottees of EC grade aluminium are required to submit to the monitoring authorities statements showing utilisation of metal, etc. Non-submission of metal utilisation statements and diversion of metal to unauthorised uses make the allottees liable to suspension or cancellation of the allotments. On the basis of the reports from the monitoring authorities, supplies of EC grade aluminium to certain allottees have been suspended for non-submission of production returns/ utilisation certificates or submission of nil production returns.

**Playing of taped speeches of Sant Jurnail Singh Bhindranwale**

1051. SHRI RAM NARESH KUSHAWAHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the playing of taped speeches of Sant Jurnail Singh Bhindranwale spreading communal hatred between Hindus and Sikhs in the Punjab; and

(b) if so, what steps have been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) Yes, Sir.

(b) The authorities are keeping constant watch in the matter. Cassettes containing objectionable speech by Sant Bhindranwale have already

been proscribed and a case has been registered against him for making objectionable speech.

**Rajasthan Atomic Power Station**

1052. SHRI RAMESHWAR SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether a committee of experts was set up to go into the working of the Rajasthan Atomic Power Station which has been consistently in trouble;

(b) whether the committee has since submitted its report; and

(c) what are the salient features of the findings and the recommendations of the committee and what action Government propose to take thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Committee has made several suggestions regarding site selection criteria, management of grid conditions etc. The Committee has also suggested some improvements and modifications in equipment and operational practices and institutional/organisational changes. The main conclusions of the Committee have been accepted by the Atomic Energy Commission.

**Demand for Steel and Alloy**

1053. SHRI R. R. MORARKA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the special steel and alloy industry is

in doldrums due to steep fall in demand for the indigenous products following liberalisation of imports during the past three years;

(b) whether it is a fact that imports during the past year exceeded 6,50,000 tonnes which is the annual production capacity in our country; and

(c) what steps have been taken to correct this position?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) and (c) The alloy steel producers have been facing difficulties due to depressed market conditions and inadequate availability of power. These difficulties were exacerbated by low cost imports approved earlier though these were restricted in November, 1982. To discourage Import of alloy steel, the import policy as well as import duties are adjusted from time to time.

(b) Data regarding imports of alloy steel for the year 1982-83 are not yet available.

#### Killings in Punjab

1054. SHRI V. GOPALSAMY:  
SHRI V. VENKA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who were killed from the 1st September to the 31st October, 1983 due to violence and police firing in Punjab;

(b) the number of civilians and the number of police personnel separately killed during the same period; and

(c) the number of persons arrested and detained in Punjab during this period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a) 24 persons were killed due to

violence by extremists in Punjab during the months of September and October, 1983. This does not include number of persons killed in the railway accident at Mandi Gobindgarh on 21st October, 1983.

(b) Civilians Killed — 17

Police personnel killed — 7

(c) 5351 persons have been arrested in the mopping operations in the State during the period 18-10-83 to 24-11-83. In addition, 9 persons have been detained under the National Security Act, 1980.

#### Mid-Term Appraisal of the Sixth Five Year Plan

1055. SHRIMATI KANAK MUKHERJEE: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the Planning Commission in its mid-term appraisal of the Sixth Five Year Plan is reported to have claimed that 57 million people had been brought above the poverty line;

(b) if so, what is the basis of such claim; and

(c) how the figure was worked out?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c). The Mid-term Appraisal of the Sixth Plan has estimated the number of people below the poverty line in 1979-80 at 339 million. On the basis of the population growth assumed in the Sixth Five Year Plan and taking into account the effects of developmental and redistributive programmes, the figure for the year 1981-82 is estimated at 282 million. Thus, roughly 57 million people can be assumed to have crossed the poverty line in the first two years of the Sixth Plan. In calculating the effects of general development, the growth in per capita GDP of the economy has been taken into account. In calculating the effects of the redistributive measures, the likely effect of the four major anti-poverty 'beneficiary oriented' programmes viz., IRDP, NREP,